

FORM-9

MONTHLY REPORT OF COMPLIANCE WITH THE 3 ADJOURNMENT RULE DURING THE MONTH OF FEBRUARY 2024

Sl. No.	Court	District	Case Type	Case Number	Date of Institution	Date of Disposal	Number of Days between Institution and Disposal	Number of Days between Final Hearing and Judgment	Number of Adjournments Granted
1	LXXXII Addl. City Civil & Sessions Judge, B'luru (CCH-83)	Bengaluru Urban	Com.A.A.	510/2023	18/12/2023	01/02/2024	45	8	3
2	LXXXII Addl. City Civil & Sessions Judge, B'luru (CCH-83)	Bengaluru Urban	Com.A.A.	439/2023	10/11/2023	02/02/2024	84	7	10
3	LXXXII Addl. City Civil & Sessions Judge, B'luru (CCH-83)	Bengaluru Urban	Com.A.P.	33/2023	02/03/2023	06/02/2024	341	80	21
4	LXXXII Addl. City Civil & Sessions Judge, B'luru (CCH-83)	Bengaluru Urban	Com.O.S.	410/2023	28/03/2023	08/02/2024	317	2	21
5	LXXXII Addl. City Civil & Sessions Judge, B'luru (CCH-83)	Bengaluru Urban	Com.O.S.	1007/2023	11/09/2023	08/02/2024	150	76	11
6	LXXXII Addl. City Civil & Sessions Judge, B'luru (CCH-83)	Bengaluru Urban	Com.O.S.	1465/2023	19/12/2023	08/02/2024	51	15	4
7	LXXXII Addl. City Civil & Sessions Judge, B'luru (CCH-83)	Bengaluru Urban	Com.O.S.	1343/2023	24/11/2023	09/02/2024	77	1	6
8	LXXXII Addl. City Civil & Sessions Judge, B'luru (CCH-83)	Bengaluru Urban	Com.O.S.	440/2021	15/07/2021	13/02/2024	943	62	69

Sl. No.	Court	District	Case Type	Case Number	Date of Institution	Date of Disposal	Number of Days between Institution and Disposal	Number of Days between Final Hearing and Judgment	Number of Adjournments Granted
9	LXXXII Addl. City Civil & Sessions Judge, B'luru (CCH-83)	Bengaluru Urban	Com.O.S.	1158/2023	11/10/2023	15/02/2024	127	2	8
10	LXXXII Addl. City Civil & Sessions Judge, B'luru (CCH-83)	Bengaluru Urban	Com.O.S.	1468/2023	19/12/2023	15/02/2024	58	2	5
11	LXXXII Addl. City Civil & Sessions Judge, B'luru (CCH-83)	Bengaluru Urban	Com.O.S.	1023/2023	14/09/2023	16/02/2024	155	-	7
12	LXXXII Addl. City Civil & Sessions Judge, B'luru (CCH-83)	Bengaluru Urban	Com.O.S.	1268/2023	08/11/2023	16/02/2024	100	2	6
13	LXXXII Addl. City Civil & Sessions Judge, B'luru (CCH-83)	Bengaluru Urban	Com.O.S.	3980/2017	14/06/2017	17/02/2024	2439	4	74
14	LXXXII Addl. City Civil & Sessions Judge, B'luru (CCH-83)	Bengaluru Urban	Com.Ex.	460/2023	28/08/2023	17/02/2024	173	-	7
15	LXXXII Addl. City Civil & Sessions Judge, B'luru (CCH-83)	Bengaluru Urban	Com.A.A.	360/2023	05/10/2023	17/02/2024	135	3	9
16	LXXXII Addl. City Civil & Sessions Judge, B'luru (CCH-83)	Bengaluru Urban	Com.O.S.	1159/2022	12/08/2022	21/02/2024	558	75	47
17	LXXXII Addl. City Civil & Sessions Judge, B'luru (CCH-83)	Bengaluru Urban	Com.O.S.	26515/2013	27/09/2013	22/02/2024	3800	102	35

Sl. No.	Court	District	Case Type	Case Number	Date of Institution	Date of Disposal	Number of Days between Institution and Disposal	Number of Days between Final Hearing and Judgment	Number of Adjournments Granted
18	LXXXII Addl. City Civil & Sessions Judge, B'luru (CCH-83)	Bengaluru Urban	Com.O.S.	1194/2023	25/10/2023	22/02/2024	120	11	8
19	LXXXII Addl. City Civil & Sessions Judge, B'luru (CCH-83)	Bengaluru Urban	Com.O.S.	103/2023	18/01/2023	23/02/2024	401	131	22
20	LXXXII Addl. City Civil & Sessions Judge, B'luru (CCH-83)	Bengaluru Urban	Com.O.S.	142/2023	27/01/2023	23/02/2024	392	6	30
21	LXXXII Addl. City Civil & Sessions Judge, B'luru (CCH-83)	Bengaluru Urban	Com.O.S.	468/2023	10/04/2023	23/02/2024	319	77	16
22	LXXXII Addl. City Civil & Sessions Judge, B'luru (CCH-83)	Bengaluru Urban	Com.O.S.	1001/2023	08/09/2023	23/02/2024	168	-	6
23	LXXXII Addl. City Civil & Sessions Judge, B'luru (CCH-83)	Bengaluru Urban	Com.O.S.	87/2023	16/01/2023	26/02/2024	406	20	39
24	LXXXII Addl. City Civil & Sessions Judge, B'luru (CCH-83)	Bengaluru Urban	Com.O.S.	1154/2023	10/10/2023	26/02/2024	139	32	10
25	LXXXII Addl. City Civil & Sessions Judge, B'luru (CCH-83)	Bengaluru Urban	Com.O.S.	1351/2022	17/09/2022	27/02/2024	528	81	44
26	LXXXII Addl. City Civil & Sessions Judge, B'luru (CCH-83)	Bengaluru Urban	Com.O.S.	1612/2022	05/11/2022	27/02/2024	479	134	35

Sl. No.	Court	District	Case Type	Case Number	Date of Institution	Date of Disposal	Number of Days between Institution and Disposal	Number of Days between Final Hearing and Judgment	Number of Adjournments Granted
27	LXXXII Addl. City Civil & Sessions Judge, B'luru (CCH-83)	Bengaluru Urban	Com.O.S.	1162/2023	12/10/2023	28/02/2024	139	1	8
28	LXXXII Addl. City Civil & Sessions Judge, B'luru (CCH-83)	Bengaluru Urban	Com.A.P.	45/2022	23/05/2022	28/02/2024	646	109	37
29	LXXXII Addl. City Civil & Sessions Judge, B'luru (CCH-83)	Bengaluru Urban	Com.A.P.	84/2022	26/08/2022	28/02/2024	551	73	48
30	LXXXIII Addl. City Civil & Sessions Judge, B'luru (CCH-84)	Bengaluru Urban	COM.O.S.	714/2021	28.10.2021	22.02.2024	847	2	13
31	LXXXIII Addl. City Civil & Sessions Judge, B'luru (CCH-84)	Bengaluru Urban	COM.O.S.	743/2022	27.05.2022	02.02.2024	616	2	16
32	LXXXIII Addl. City Civil & Sessions Judge, B'luru (CCH-84)	Bengaluru Urban	COM.O.S.	648/2023	03.06.2023	02.02.2024	244	2	16
33	LXXXIII Addl. City Civil & Sessions Judge, B'luru (CCH-84)	Bengaluru Urban	COM.O.S.	889/2023	07.08.2023	15.02.2024	192	1	9
34	LXXXIII Addl. City Civil & Sessions Judge, B'luru (CCH-84)	Bengaluru Urban	COM.O.S.	920/2023	17.08.2023	02.02.2024	169	2	14
35	LXXXIII Addl. City Civil & Sessions Judge, B'luru (CCH-84)	Bengaluru Urban	COM.O.S.	1082/2023	22.09.2023	02.02.2024	133	2	15

Sl. No.	Court	District	Case Type	Case Number	Date of Institution	Date of Disposal	Number of Days between Institution and Disposal	Number of Days between Final Hearing and Judgment	Number of Adjournments Granted
36	LXXXIII Addl. City Civil & Sessions Judge, B'luru (CCH-84)	Bengaluru Urban	COM.O.S.	1435/2023	13.12.2023	28.02.2024	77	3	19
37	LXXXIII Addl. City Civil & Sessions Judge, B'luru (CCH-84)	Bengaluru Urban	COM.O.S.	37/2024	06.01.2024	23.02.2024	48	1	9
38	LXXXIII Addl. City Civil & Sessions Judge, B'luru (CCH-84)	Bengaluru Urban	COM.A.P	85/2022	30.08.2022	27.02.2024	546	2	15
39	LXXXIII Addl. City Civil & Sessions Judge, B'luru (CCH-84)	Bengaluru Urban	COM.A.P.	90/2023	17.07.2023	27.02.2024	225	1	4
40	LXXXIII Addl. City Civil & Sessions Judge, B'luru (CCH-84)	Bengaluru Urban	COM.A.A.	578/2022	09.11.2022	02.02.2024	450	1	2
41	LXXXIII Addl. City Civil & Sessions Judge, B'luru (CCH-84)	Bengaluru Urban	COM.A.A.	267/2023	13.07.2023	26.02.2024	228	2	14
42	LXXXIII Addl. City Civil & Sessions Judge, B'luru (CCH-84)	Bengaluru Urban	COM.A.A.	325/2023	28.08.2023	13.02.2024	169	3	8
43	LXXXIII Addl. City Civil & Sessions Judge, B'luru (CCH-84)	Bengaluru Urban	COM.A.A.	353/2023	20.09.2023	09.02.2024	142	1	4
44	LXXXIII Addl. City Civil & Sessions Judge, B'luru (CCH-84)	Bengaluru Urban	COM.A.A.	393/2023	11.10.2023	29.02.2024	141	1	12

Sl. No.	Court	District	Case Type	Case Number	Date of Institution	Date of Disposal	Number of Days between Institution and Disposal	Number of Days between Final Hearing and Judgment	Number of Adjournments Granted
45	LXXXIII Addl. City Civil & Sessions Judge, B'luru (CCH-84)	Bengaluru Urban	COM.A.A.	398/2023	11.10.2023	29.02.2024	141	1	12
46	LXXXIII Addl. City Civil & Sessions Judge, B'luru (CCH-84)	Bengaluru Urban	COM.A.A.	493/2023	04.12.2023	17.02.2024	75	2	10
47	LXXXIII Addl. City Civil & Sessions Judge, B'luru (CCH-84)	Bengaluru Urban	COM.A.A.	498/2023	13.12.2023	13.02.2024	62	1	10
48	LXXXIV Addl. City Civil & Sessions Judge, B'luru (CCH-85)	Bengaluru Urban	COM.AA.	406/2023	12.10.2023	03.02.2024	114	0	2
49	LXXXIV Addl. City Civil & Sessions Judge, B'luru (CCH-85)	Bengaluru Urban	COM.OS.	540/2023	19.04.2023	07.02.2024	294	0	1
50	LXXXIV Addl. City Civil & Sessions Judge, B'luru (CCH-85)	Bengaluru Urban	COM.OS.	1136/2023	05.10.2023	08.02.2024	126	0	1
51	LXXXIV Addl. City Civil & Sessions Judge, B'luru (CCH-85)	Bengaluru Urban	COM.OS.	1306/2023	20.11.2023	08.02.2024	80	0	1
52	LXXXIV Addl. City Civil & Sessions Judge, B'luru (CCH-85)	Bengaluru Urban	COM.AA.	106/2023	21.03.2023	08.02.2024	324	0	1
53	LXXXIV Addl. City Civil & Sessions Judge, B'luru (CCH-85)	Bengaluru Urban	COM.OS.	888/2023	07.08.2023	12.02.2024	189	0	2

Sl. No.	Court	District	Case Type	Case Number	Date of Institution	Date of Disposal	Number of Days between Institution and Disposal	Number of Days between Final Hearing and Judgment	Number of Adjournments Granted
54	LXXXIV Addl. City Civil & Sessions Judge, B'luru (CCH-85)	Bengaluru Urban	COM.OS.	339/2023	09.03.2023	13.02.2024	341	2	3
55	LXXXIV Addl. City Civil & Sessions Judge, B'luru (CCH-85)	Bengaluru Urban	COM.OS.	6098/2019	20.08.2019	13.04.2024	1638	1	1
56	LXXXIV Addl. City Civil & Sessions Judge, B'luru (CCH-85)	Bengaluru Urban	COM.OS.	105/2023	18.01.2023	13.04.2024	391	9	1
57	LXXXIV Addl. City Civil & Sessions Judge, B'luru (CCH-85)	Bengaluru Urban	COM.MISC.	9/2023	06.02.2023	14.02.2024	373	3	1
58	LXXXIV Addl. City Civil & Sessions Judge, B'luru (CCH-85)	Bengaluru Urban	COM.OS.	559/2023	20.04.2023	14.02.2024	300	1	1
59	LXXXIV Addl. City Civil & Sessions Judge, B'luru (CCH-85)	Bengaluru Urban	COM.OS.	560/2023	20.04.2023	14.02.2024	300	1	1
60	LXXXIV Addl. City Civil & Sessions Judge, B'luru (CCH-85)	Bengaluru Urban	COM.AA.	231/2021	13.12.2021	14.02.2024	793	7	2
61	LXXXIV Addl. City Civil & Sessions Judge, B'luru (CCH-85)	Bengaluru Urban	COM.OS.	907/2023	11.08.2023	15.02.2024	188	1	1
62	LXXXIV Addl. City Civil & Sessions Judge, B'luru (CCH-85)	Bengaluru Urban	COM.OS.	326/2023	07.03.2023	16.02.2024	346	1	1

Sl. No.	Court	District	Case Type	Case Number	Date of Institution	Date of Disposal	Number of Days between Institution and Disposal	Number of Days between Final Hearing and Judgment	Number of Adjournments Granted
63	LXXXIV Addl. City Civil & Sessions Judge, B'luru (CCH-85)	Bengaluru Urban	COM.OS.	4115/2017	20.06.2017	20.02.2024	2436	2	4
64	LXXXIV Addl. City Civil & Sessions Judge, B'luru (CCH-85)	Bengaluru Urban	COM.OS.	541/2021	25.08.2021	20.02.2024	909	1	1
65	LXXXIV Addl. City Civil & Sessions Judge, B'luru (CCH-85)	Bengaluru Urban	COM.OS.	781/2023	04.07.2023	20.02.2024	231	1	1
66	LXXXIV Addl. City Civil & Sessions Judge, B'luru (CCH-85)	Bengaluru Urban	COM.OS.	393/2023	24.03.2023	21.02.2024	334	1	1
67	LXXXIV Addl. City Civil & Sessions Judge, B'luru (CCH-85)	Bengaluru Urban	COM.OS.	898/2023	09.08.2023	21.02.2024	196	3	1
68	LXXXIV Addl. City Civil & Sessions Judge, B'luru (CCH-85)	Bengaluru Urban	COM.OS.	208/2020	28.08.2020	22.02.2024	1273	1	2
69	LXXXIV Addl. City Civil & Sessions Judge, B'luru (CCH-85)	Bengaluru Urban	COM.OS.	603/2021	17.09.2021	22.02.2024	888	15	6
70	LXXXIV Addl. City Civil & Sessions Judge, B'luru (CCH-85)	Bengaluru Urban	COM.OS.	1334/2023	23.11.2023	22.02.2024	91	1	1
71	LXXXIV Addl. City Civil & Sessions Judge, B'luru (CCH-85)	Bengaluru Urban	COM.OS.	1042/2023	16.09.2023	23.02.2024	160	1	1

Sl. No.	Court	District	Case Type	Case Number	Date of Institution	Date of Disposal	Number of Days between Institution and Disposal	Number of Days between Final Hearing and Judgment	Number of Adjournments Granted
72	LXXXIV Addl. City Civil & Sessions Judge, B'luru (CCH-85)	Bengaluru Urban	COM.OS.	1463/2022	01.10.2022	26.02.2024	513	4	2
73	LXXXIV Addl. City Civil & Sessions Judge, B'luru (CCH-85)	Bengaluru Urban	COM.OS.	422/2023	30.03.2023	26.02.2024	333	1	4
74	LXXXIV Addl. City Civil & Sessions Judge, B'luru (CCH-85)	Bengaluru Urban	COM.OS.	1533/2023	21.12.2023	27.02.2024	68	1	1
75	LXXXIV Addl. City Civil & Sessions Judge, B'luru (CCH-85)	Bengaluru Urban	COM.OS.	2/2024	02.01.2024	27.02.2024	56	1	1
76	LXXXIV Addl. City Civil & Sessions Judge, B'luru (CCH-85)	Bengaluru Urban	COM.OS.	48/2024	08.01.2024	27.02.2024	50	1	1
77	LXXXIV Addl. City Civil & Sessions Judge, B'luru (CCH-85)	Bengaluru Urban	COM.AA.	657/2022	02.12.2022	28.02.2024	453	13	2
78	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.O.S.	243/2023	16-02-2023	06-02-2024	360	13	15
79	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.O.S.	785/2021	25-11-2021	07-02-2024	805	13	44
80	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.O.S.	189/2023	04-02-2023	12-02-2024	383	9	21

Sl. No.	Court	District	Case Type	Case Number	Date of Institution	Date of Disposal	Number of Days between Institution and Disposal	Number of Days between Final Hearing and Judgment	Number of Adjournments Granted
81	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.Misc	81/2023	31-10-2023	14-02-2024	107	7	5
82	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.O.S.	143/2023	27-01-2023	17-02-2024	386	1	21
83	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.O.S.	1524/2023	21-12-2023	05-02-2024	47	1	1
84	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.O.S.	3/2024	02-01-2024	05-02-2024	35	1	1
85	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.O.S.	1336/2023	23-11-2023	05-02-2024	75	1	2
86	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.O.S.	1475/2023	19-12-2023	09-02-2024	53	1	2
87	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.O.S.	30/2024	06-01-2024	09-02-2024	35	1	1
88	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.O.S.	41/2024	08-01-2024	12-02-2024	36	1	1
89	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.O.S.	1010/2023	12-09-2023	17-02-2024	161	1	7

Sl. No.	Court	District	Case Type	Case Number	Date of Institution	Date of Disposal	Number of Days between Institution and Disposal	Number of Days between Final Hearing and Judgment	Number of Adjournments Granted
90	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.O.S.	85/2024	11-01-2024	17-02-2024	38	1	2
91	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.O.S.	482/2023	11-04-2023	21-02-2024	321	1	8
92	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.A.A.	24/2024	24-01-2024	21-02-2024	28	1	1
93	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.O.S..	121/2024	20-01-2024	23-02-2024	35	1	1
94	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.O.S.	1105/2023	27-09-2023	23-02-2024	151	1	5
95	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.A.A.	6/2024	08-01-2024	23-02-2024	47	1	2
96	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.O.S.	105/2024	17-01-2024	26-02-2024	41	6	1
97	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.O.S.	516/2023	17-04-2023	14-02-2024	308		12
98	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.Ex.	54/2024	18-01-2024	05-02-2024	18		3

Sl. No.	Court	District	Case Type	Case Number	Date of Institution	Date of Disposal	Number of Days between Institution and Disposal	Number of Days between Final Hearing and Judgment	Number of Adjournments Granted
99	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.Ex.	458/2023	28-08-2023	05-02-2024	164		22
100	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.Ex.	113/2024	08-02-2024	09-02-2024	1	1	1
101	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.Ex.	110/2024	08-02-2024	09-02-2024	1	1	1
102	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.A.A.	444/2023	15-11-2023	15-02-2024	93		4
103	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.Ex.	416/2023	07-08-2023	17-02-2024	197		6
104	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.Ex.	815/2019	20-02-2019	23-02-2024	1829		41
105	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.Misc.	83/2023	25-11-2023	27-02-2024	95		4
106	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.Ex.	147/2024	27-02-2024	29-02-2024	1	1	1
107	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.Ex.	144/2024	27-02-2024	29-02-2024	1	1	1

Sl. No.	Court	District	Case Type	Case Number	Date of Institution	Date of Disposal	Number of Days between Institution and Disposal	Number of Days between Final Hearing and Judgment	Number of Adjournments Granted
108	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.A.P.	96/2023	01-08-2023	29-02-2024	216		8
109	LXXXVI Addl. City Civil & Sessions Judge, B'luru (CCH-87)	Bengaluru Urban	Com.O.S.	1277/2023	10-11-2023	05-02-2024	87	2	1
110	LXXXVI Addl. City Civil & Sessions Judge, B'luru (CCH-87)	Bengaluru Urban	Com.O.S.	9/2024	02-01-2024	07-02-2024	36	1	1
111	LXXXVI Addl. City Civil & Sessions Judge, B'luru (CCH-87)	Bengaluru Urban	Com.O.S.	18/2024	04-01-2024	07-02-2024	34	1	1
112	LXXXVI Addl. City Civil & Sessions Judge, B'luru (CCH-87)	Bengaluru Urban	Com.O.S.	31/2024	06-01-2024	08-02-2024	33	1	1
113	LXXXVI Addl. City Civil & Sessions Judge, B'luru (CCH-87)	Bengaluru Urban	Com.A.A.	451/2023	21-11-2023	12-02-2024	83	1	1
114	LXXXVI Addl. City Civil & Sessions Judge, B'luru (CCH-87)	Bengaluru Urban	Com.A.A.	511/2023	18-12-2023	12-02-2024	56	1	1
115	LXXXVI Addl. City Civil & Sessions Judge, B'luru (CCH-87)	Bengaluru Urban	Com.A.A.	513/2023	18-12-2023	12-02-2024	56	1	1
116	LXXXVI Addl. City Civil & Sessions Judge, B'luru (CCH-87)	Bengaluru Urban	Com.O.S.	1112/2023	29-09-2023	12-02-2024	136	1	1

Sl. No.	Court	District	Case Type	Case Number	Date of Institution	Date of Disposal	Number of Days between Institution and Disposal	Number of Days between Final Hearing and Judgment	Number of Adjournments Granted
117	LXXXVI Addl. City Civil & Sessions Judge, B'luru (CCH-87)	Bengaluru Urban	Com.A.S.	162/2016	01-10-2016	16-02-2024	2694	261	29
118	LXXXVI Addl. City Civil & Sessions Judge, B'luru (CCH-87)	Bengaluru Urban	Com.O.S.	949/2023	24-08-2023	17-02-2024	177	6	2
119	LXXXVI Addl. City Civil & Sessions Judge, B'luru (CCH-87)	Bengaluru Urban	Com.O.S.	1076/2023	21-09-2023	17-02-2024	149	1	1
120	LXXXVI Addl. City Civil & Sessions Judge, B'luru (CCH-87)	Bengaluru Urban	Com.EX.	664/2023	06-12-2023	20-02-2024	76	1	1
121	LXXXVI Addl. City Civil & Sessions Judge, B'luru (CCH-87)	Bengaluru Urban	Com.O.S.	511/2023	15-04-2023	21-02-2024	312	1	1
122	LXXXVI Addl. City Civil & Sessions Judge, B'luru (CCH-87)	Bengaluru Urban	Com.A.A.	496/2023	12-12-2023	22-02-2024	72	22	4
123	LXXXVI Addl. City Civil & Sessions Judge, B'luru (CCH-87)	Bengaluru Urban	Com.O.S.	1141/2023	05-10-2023	23-02-2024	141	1	1
124	LXXXVI Addl. City Civil & Sessions Judge, B'luru (CCH-87)	Bengaluru Urban	Com.O.S.	1511/2023	21-12-2023	26-02-2024	67	1	1
125	LXXXVI Addl. City Civil & Sessions Judge, B'luru (CCH-87)	Bengaluru Urban	Com.O.S.	93/2024	16-01-2024	26-02-2024	41	1	1

Sl. No.	Court	District	Case Type	Case Number	Date of Institution	Date of Disposal	Number of Days between Institution and Disposal	Number of Days between Final Hearing and Judgment	Number of Adjournments Granted
126	LXXXVI Addl. City Civil & Sessions Judge, B'luru (CCH-87)	Bengaluru Urban	Com.O.S.	96/2024	16-01-2024	26-02-2024	41	1	1
127	LXXXVI Addl. City Civil & Sessions Judge, B'luru (CCH-87)	Bengaluru Urban	Com.A.P.	150/2023	09-10-2023	27-02-2024	141	44	6
128	LXXXVI Addl. City Civil & Sessions Judge, B'luru (CCH-87)	Bengaluru Urban	Com.O.S.	1140/2022	10-08-2022	28-02-2024	567	100	16
129	LXXXVI Addl. City Civil & Sessions Judge, B'luru (CCH-87)	Bengaluru Urban	Com.A.A.	25/2024	24-01-2024	28-02-2024	35	1	1
130	LXXXVI Addl. City Civil & Sessions Judge, B'luru (CCH-87)	Bengaluru Urban	Com.O.S.	62/2024	09-01-2024	29-02-2024	51	1	1
131	LXXXVI Addl. City Civil & Sessions Judge, B'luru (CCH-87)	Bengaluru Urban	Com.O.S.	1542/2022	21-10-2022	29-02-2024	496	9	3
132	LXXXVII Addl. City Civil & Sessions Judge, B'luru (CCH-88)	Bengaluru Urban	Com.O.S.	Com.O.S./385/2022	10/03/2022	26/02/2024	718 days	4	42
133	LXXXVII Addl. City Civil & Sessions Judge, B'luru (CCH-88)	Bengaluru Urban	Com.O.S.	Com.O.S./368/2020	28/11/2020	29/02/2024	1188 days	2	12
134	LXXXVII Addl. City Civil & Sessions Judge, B'luru (CCH-88)	Bengaluru Urban	Com.O.S.	Com.O.S. 1861/2022	17/12/2022	29/02/2024	439 days	2	22

Sl. No.	Court	District	Case Type	Case Number	Date of Institution	Date of Disposal	Number of Days between Institution and Disposal	Number of Days between Final Hearing and Judgment	Number of Adjournments Granted
135	LXXXVII Addl. City Civil & Sessions Judge, B'luru (CCH-88)	Bengaluru Urban	Com.O.S.	Com.O.S./496/2023	13/04/2023	29/02/2024	322 days	2	17
136	LXXXVIII Addl. City Civil & Sessions Judge, B'luru (CCH-89)	Bengaluru Urban	Com.OS	1440/2022	29/09/2022	14/02/2024	503	154	6
137	LXXXVIII Addl. City Civil & Sessions Judge, B'luru (CCH-89)	Bengaluru Urban	Com.A.A	403/2023	11/10/2023	20/02/2024	132	102	6
138	LXXXVIII Addl. City Civil & Sessions Judge, B'luru (CCH-89)	Bengaluru Urban	Com.O.S	21/2023	03/01/2023	21/02/2024	414	106	7
139	LXXXVIII Addl. City Civil & Sessions Judge, B'luru (CCH-89)	Bengaluru Urban	Com.O.S	6779/2018	15/09/2018	26/02/2024	1990	11	14
140	LXXXIX Addl. City Civil & Sessions Judge, B'luru (CCH-90)	Bengaluru Urban	Com.O.S.	Com.O.S./29/2023	03-01-2023	06-02-2024	399 days	19 DAYS	1
141	LXXXIX Addl. City Civil & Sessions Judge, B'luru (CCH-90)	Bengaluru Urban	Com.O.S.	Com.O.S./692/2023	15-06-2023	17-02-2024	247 days	16 DAYS	1
142	LXXXIX Addl. City Civil & Sessions Judge, B'luru (CCH-90)	Bengaluru Urban	Com.Misc.	Com.Misc./363/1996	06-06-1996	20-02-2024	10120 days	13 DAYS	1
143	LXXXIX Addl. City Civil & Sessions Judge, B'luru (CCH-90)	Bengaluru Urban	Com.A.P	Com.A.P./36/2023	07-03-2023	21-02-2024	351 days	16 DAYS	1

Sl. No.	Court	District	Case Type	Case Number	Date of Institution	Date of Disposal	Number of Days between Institution and Disposal	Number of Days between Final Hearing and Judgment	Number of Adjournments Granted
144	LXXXIX Addl. City Civil & Sessions Judge, B'luru (CCH-90)	Bengaluru Urban	Com.O.S.	Com.O.S./81/2020	07-02-2020	27-02-2024	1481 days	18 DAYS	1
145	LXXXIX Addl. City Civil & Sessions Judge, B'luru (CCH-90)	Bengaluru Urban	Com.O.S.	Com.O.S./1331/2022	15-09-2022	28-02-2024	531 days	15 DAYS	1
146	LXXXIX Addl. City Civil & Sessions Judge, B'luru (CCH-90)	Bengaluru Urban	Com.O.S.	Com.O.S./1822/2022	09-12-2022	29-02-2024	447 days	13 DAYS	1
147	X ADJ	Bengaluru Rural District	Com OS	418/2023	13.10.2023	14.02.2024	124 days	No	3
148	X ADJ	Bengaluru Rural District	Com OS	437/2023	09.11.2023	16.02.2024	99 days	No	2
149	X ADJ	Bengaluru Rural District	Com OS	453/2023	28.11.2023	17.02.2024	81 days	No	1
150	X ADJ	Bengaluru Rural District	Com OS	428/2023	03.11.2023	26.02.2024	115 days	No	2
151	X ADJ	Bengaluru Rural District	Com OS	429/2023	03.11.2023	26.02.2024	115 days	No	2
152	X ADJ	Bengaluru Rural District	Com OS	431/2023	03.11.2023	26.02.2024	115 days	No	2
153	X ADJ	Bengaluru Rural District	Com OS	432/2023	03.11.2023	26.02.2024	115 days	No	2

Sl. No.	Court	District	Case Type	Case Number	Date of Institution	Date of Disposal	Number of Days between Institution and Disposal	Number of Days between Final Hearing and Judgment	Number of Adjournments Granted
154	X ADJ	Bengaluru Rural District	Com OS	374/2022	15.11.2022	29.02.2024	471 days	No	2
155	XI ADJ	Bengaluru Rural District	Com OS	364/2023	11.08.2023	14.02.2024	187 days	No	4
156	XI ADJ	Bengaluru Rural District	Com OS	421/2023	30.10.2023	17.02.2024	110 days	No	4
157	XI ADJ	Bengaluru Rural District	Com OS	776/2021	15.12.2017	27.02.2024	2265 days	No	6
158	XI ADJ	Bengaluru Rural District	Com OS	424/2023	02.11.2023	29.02.2024	119 days	No	2
159	XI ADJ	Bengaluru Rural District	Com OS	423/2023	02.11.2023	29.02.2024	119 days	No	2
160	IV Additional District	Ballari	COM.O.S.	COM.O.S./51/2023	13-10-2023	15-02-2024	125	1	2
161	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	COM.O.S.	COM.O.S./70/2023	27-11-2023	16-02-2024	81	1	2
162	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	COM.O.S.	COM.O.S./78/2023	07-12-2023	16-02-2024	71	1	2

Sl. No.	Court	District	Case Type	Case Number	Date of Institution	Date of Disposal	Number of Days between Institution and Disposal	Number of Days between Final Hearing and Judgment	Number of Adjournments Granted
163	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	COM.O.S.	COM.O.S./72/2023	27-11-2023	22-02-2024	87	1	2
164	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	COM.O.S.	COM.O.S./15/2022	15-03-2022	23-02-2024	710	1	1
165	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	COM.O.S.	COM.O.S./92/2023	18-12-2023	23-02-2024	67	1	2
166	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	COM.O.S.	COM.O.S./94/2023	18-12-2023	23-02-2024	67	1	2
167	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	COM.Misc.	COM.MISC./6/2023	10-10-2023	19-02-2024	132	1	2
168	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	COM.A.P	COM.A.P./1/2024	13-02-2024	16-02-2024	3	1	2

Sl. No.	Court	District	Case Type	Case Number	Date of Institution	Date of Disposal	Number of Days between Institution and Disposal	Number of Days between Final Hearing and Judgment	Number of Adjournments Granted
169	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	COM.A.P	COM.A.P./4/2023	21-12-2023	22-02-2024	63	1	2
170	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	COM.EX.	COM.EX./220/2023	15-03-2023	01-02-2024	323	1	1
171	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	COM.EX.	COM.EX./206/2021	08-10-2021	02-02-2024	847	1	1
172	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	COM.EX.	COM.EX./444/2023	21-09-2023	03-02-2024	135	1	1
173	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	COM.EX.	COM.EX./445/2023	21-09-2023	03-02-2024	135	1	1
174	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	COM.EX.	COM.EX./625/2023	27-11-2023	03-02-2024	68	1	1

Sl. No.	Court	District	Case Type	Case Number	Date of Institution	Date of Disposal	Number of Days between Institution and Disposal	Number of Days between Final Hearing and Judgment	Number of Adjournments Granted
175	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	COM.EX.	COM.EX./633/2023	12-12-2023	03-02-2024	53	1	1
176	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	COM.EX.	COM.EX./1/2024	03-01-2024	03-02-2024	31	1	1
177	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	COM.EX.	COM.EX./462/2023	22-09-2023	05-02-2024	136	1	1
178	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	COM.EX.	COM.EX./42/2024	05-01-2024	06-02-2024	32	1	1
179	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	COM.EX.	COM.EX./49/2023	09-01-2023	07-02-2024	394	1	1
180	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	COM.EX.	COM.EX./131/2023	25-01-2023	07-02-2024	378	1	1
181	IV Additional District	Ballari	COM.EX.	COM.EX./157/2023	02-02-2023	07-02-2024	370	1	1

Sl. No.	Court	District	Case Type	Case Number	Date of Institution	Date of Disposal	Number of Days between Institution and Disposal	Number of Days between Final Hearing and Judgment	Number of Adjournments Granted
182	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	COM.EX.	COM.EX./300/2023	29-08-2023	07-02-2024	162	1	1
183	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	COM.EX.	COM.EX./310/2023	07-09-2023	07-02-2024	153	1	1
184	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	COM.EX.	COM.EX./413/2023	13-09-2023	07-02-2024	147	1	1
185	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	COM.EX.	COM.EX./499/2023	25-10-2023	07-02-2024	105	1	1
186	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	COM.EX.	COM.EX./166/2023	03-02-2023	08-02-2024	370	1	1
187	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	COM.EX.	COM.EX./347/2023	08-09-2023	08-02-2024	153	1	1

Sl. No.	Court	District	Case Type	Case Number	Date of Institution	Date of Disposal	Number of Days between Institution and Disposal	Number of Days between Final Hearing and Judgment	Number of Adjournments Granted
188	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	COM.EX.	COM.EX./572/2023	07-11-2023	08-02-2024	93	1	1
189	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	COM.EX.	COM.EX./647/2023	12-12-2023	08-02-2024	58	1	1
190	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	COM.EX.	COM.EX./651/2023	14-12-2023	08-02-2024	56	1	1
191	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	COM.EX.	COM.EX./664/2023	16-12-2023	08-02-2024	54	1	1
192	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	COM.EX.	COM.EX./289/2023	24-08-2023	09-02-2024	169	1	1
193	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	COM.EX.	COM.EX./402/2023	12-09-2023	09-02-2024	150	1	1

Sl. No.	Court	District	Case Type	Case Number	Date of Institution	Date of Disposal	Number of Days between Institution and Disposal	Number of Days between Final Hearing and Judgment	Number of Adjournments Granted
194	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	COM.EX.	COM.EX./455/2023	22-09-2023	09-02-2024	140	1	1
195	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	COM.EX.	COM.EX./646/2023	12-12-2023	12-02-2024	62	1	1
196	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	COM.EX.	COM.EX./236/2023	20-04-2023	14-02-2024	300	1	1
197	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	COM.EX.	COM.EX./5/2021	19-02-2021	15-02-2024	1091	1	1
198	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	COM.EX.	COM.EX./200/2021	13-08-2021	15-02-2024	916	1	1
199	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	COM.EX.	COM.EX./165/2023	02-02-2023	15-02-2024	378	1	1

Sl. No.	Court	District	Case Type	Case Number	Date of Institution	Date of Disposal	Number of Days between Institution and Disposal	Number of Days between Final Hearing and Judgment	Number of Adjournments Granted
200	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	COM.EX.	COM.EX./171/2023	03-02-2023	15-02-2024	377	1	1
201	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	COM.EX.	COM.EX./178/2023	06-02-2023	15-02-2024	374	1	1
202	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	COM.EX.	COM.EX./63/2023	09-01-2023	16-02-2024	403	1	1
203	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	COM.EX.	COM.EX./152/2023	28-01-2023	16-02-2024	384	1	1
204	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	COM.EX.	COM.EX./441/2023	14-09-2023	16-02-2024	155	1	1
205	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	COM.EX.	COM.EX./665/2023	16-12-2023	16-02-2024	62	1	1

Sl. No.	Court	District	Case Type	Case Number	Date of Institution	Date of Disposal	Number of Days between Institution and Disposal	Number of Days between Final Hearing and Judgment	Number of Adjournments Granted
206	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	COM.EX.	COM.EX./12/2024	03-01-2024	16-02-2024	44	1	1
207	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	COM.EX.	COM.EX./17/2024	04-01-2024	16-02-2024	43	1	1
208	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	COM.EX.	COM.EX./99/2023	19-01-2023	17-02-2024	394	1	1
209	IV Additional District	Ballari	COM.EX.	COM.EX./134/2023	28-01-2023	17-02-2024	385	1	1
210	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	COM.EX.	COM.EX./170/2023	03-02-2023	17-02-2024	379	1	1
211	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	COM.EX.	COM.EX./173/2023	04-02-2023	17-02-2024	378	1	1
212	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	COM.EX.	COM.EX./247/2023	20-06-2023	17-02-2024	242	1	1

Sl. No.	Court	District	Case Type	Case Number	Date of Institution	Date of Disposal	Number of Days between Institution and Disposal	Number of Days between Final Hearing and Judgment	Number of Adjournments Granted
213	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	COM.EX.	COM.EX./401/2023	12-09-2023	17-02-2024	158	1	1
214	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	COM.EX.	COM.EX./517/2023	30-10-2023	17-02-2024	110	1	1
215	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	COM.EX.	COM.EX./488/2023	23-09-2023	23-02-2024	153	1	1
216	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	COM.EX.	COM.EX./497/2023	25-10-2023	23-02-2024	121	1	1
217	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	COM.EX.	COM.EX./545/2023	03-11-2023	23-02-2024	112	1	1
218	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	COM.EX.	COM.EX./47/2024	06-01-2024	23-02-2024	48	1	1

Sl. No.	Court	District	Case Type	Case Number	Date of Institution	Date of Disposal	Number of Days between Institution and Disposal	Number of Days between Final Hearing and Judgment	Number of Adjournments Granted
219	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	COM.EX.	COM.EX./115/2023	20-01-2023	26-02-2024	402	1	1
220	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	COM.EX.	COM.EX./8/2023	05-01-2023	28-02-2024	419	1	1
221	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	COM.EX.	COM.EX./106/2023	20-01-2023	28-02-2024	404	1	1
222	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	COM.EX.	COM.EX./255/2023	21-06-2023	28-02-2024	252	1	1
223	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	COM.EX.	COM.EX./489/2023	23-09-2023	28-02-2024	158	1	1
224	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	COM.EX.	COM.EX./518/2023	30-10-2023	28-02-2024	121	1	1

Sl. No.	Court	District	Case Type	Case Number	Date of Institution	Date of Disposal	Number of Days between Institution and Disposal	Number of Days between Final Hearing and Judgment	Number of Adjournments Granted
225	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	COM.EX.	COM.EX./559/2023	04-11-2023	28-02-2024	116	1	1